

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **25.04.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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Application No : IA/992(CHE)/2024  
Petition No : CP/1214/2018  
Name of Petitioner :  
& Liquidator of M/s GKK Exports Pvt Ltd  
Name of Respondent :  
Section : Reg 15 of IBBI Reg 2016

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**ORDER**

Present: Ms. Aneetha Subramaniam, Liquidator in person.

This application has been filed to take on record the 15<sup>th</sup> progress report for the quarter ended 31.03.2024. The same is taken on record with all just exceptions.

IA/992(CHE)/2024 is accordingly **disposed of**.

It is reported by the Court Officer that main file is not traceable and it is also not available on the DMS Portal.

**Registry is directed to verify and place on record.**

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**